

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(44) C.P.(IB)-3299-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.07.2019**

NAME OF THE PARTIES: DVR Sekhar  
V/s  
Gammon India Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By consent matter is adjourned to **26.09.2019**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

30.07.2019  
Aah=